

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 53**

Dated Guwahati, the 4<sup>th</sup> May, 2023

Pursuant to order dated 20-04-2023 passed by Hon'ble Supreme Court of India in M.A No. 859 of 2020 in SLP (C) No.5440 of 2020, Hon'ble the Chief Justice has been pleased to constitute Grievance Redressal Committees of the Gauhati High Court and District Courts under its jurisdiction for addressing the grievances of the members of the Bar, in the following manner:

**Gauhati High Court:**

1	Hon'ble the Chief Justice	Chairman
2	Hon'ble Mr. Justice Ajit Borthakur	Member
3	Hon'ble Mr. Justice Sanjay Kumar Medhi	Member
4	Advocate General, Assam	Member
5	Advocate General, Nagaland	Member
6	Advocate General, Mizoram	Member
7	Advocate General, Arunachal Pradesh	Member
8	Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim	Member
9	President, Gauhati High Court Bar Association	Member
10	President, High Court Bar Association, Kohima	Member
11	President, Mizoram Bar Association, Aizawl	Member
12	President, Itanagar Bench Bar Association, Itanagar	Member

**NB:** The Advocate Generals of Assam, Nagaland, Mizoram and Arunachal Pradesh and the Presidents of the Gauhati High Court Bar Association; High Court Bar Association, Kohima; Mizoram Bar Association, Aizawl and Itanagar Bench Bar Association, Itanagar; shall be present in meetings of the Committee when matters relating to the Principal Seat or respective Bench or the concerned Bar Association are involved.

**District Courts under the Jurisdiction of Gauhati High Court:**

1	District & Sessions Judge	Chairman
2	Chief Judicial Magistrate	Member
3	President of the concerned District Bar Association	Member

This Notification will come into force with immediate effect.

*Sd/-*  
**REGISTRAR GENERAL**

**Memo No.HC-III-6/2021/2640-2667/G**

**Date.04.05.2023**

**Copy to:**

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
2. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
7. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The President, High Court Bar Association, Kohima, Nagaland.
10. The President, Mizoram Bar Association, Aizawl, Mizoram.
11. The President, Itanagar Bench Bar Association, Itanagar, Arunachal Pradesh.
12. The President/ Secretary, All Assam Lawyers' Association, Guwahati.
13. The President/ Secretary, Lawyers' Association, Guwahati.
14. The District & Sessions Judge, \_\_\_\_\_, Assam. *She/He is requested to circulate this notification amongst the Bar Association(s) and Judicial Officers under her/his Jurisdiction.*
15. The Chief Judicial Magistrate, \_\_\_\_\_, Assam.
16. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
17. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
18. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
20. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
21. The P.S. to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
23. The P.S. to Hon'ble Mrs./Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati
24. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
25. The Court Manager, Gauhati High Court, Guwahati.
26. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
27. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**